

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 40/RP/2016

Subject : Review of order dated 17.3.2016 in Petition No. 305/TT/2013.

Date of Hearing : 25.10.2016.

Coram : Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Chhattisgarh State Power Distribution Co. Ltd (CSPDCL)
and 7 others

Parties present : Ms. Suparna Srivastava, Advocate, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Jasbir Singh, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri M.M. Mondal, PGCIL

Record of Proceedings

The learned senior counsel for the review petitioner submitted that review petition has been already admitted and as per the Commission's direction copy of the petition has been served to all respondents. None of the respondents have filed any reply.

2. As a last opportunity, the Commission directed the respondents to file their reply by 11.11.2016 with an advance copy to the petitioner who shall file its rejoinder, if any by 25.11.2016. The Commission directed the parties to complete the pleadings within the dates mentioned and no extension of time shall be granted.

3. The Commission directed to list the review petition on 15.12.2016 for final hearing.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

